

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.278/9/HDB/2020 |
| NAME OF THE COMPANY | TA Hydrulics Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sandvik Mining & Constructions Tools AB |
| NAME OF THE RESPONDENT(S) | TA Hydrulics Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

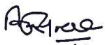
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

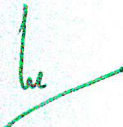
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.278/9/HDB/2020, pursuant to hearing held on 04.11.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. Shabeer Ahmed, counsel for the Operational Creditor and Mr. Sudhakar, counsel for Respondent appeared through video conference.
3. Counsel for the Respondent prayed further time for filing counter. At his request, time is enlarged finally for filing counter with a direction to furnish copy of the same to the other side on or before the next date of hearing. Failing which, right to file counter stands forfeited.
4. For hearing submissions, put up the matter on 25.11.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS